

**File No. 1(42)/2011/Railways/FSSAI/Part-II**  
Food Safety and Standards Authority of India  
**(Regulatory Compliance Division)**  
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated the 13<sup>th</sup> January, 2021

**ORDER**

Subject : **Appointment of Designated Officer for Indian Railways under Section 36 of FSS Act, 2006**

In exercise of the powers conferred on the undersigned under Section 10 (5) and Section 36 of Food Safety and Standards Act, 2006 read with regulations 1.2.1.(1) of the Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011, and in partial modification of previous Order bearing No. 1(42)2011/Railway/FSSAI (Part-I) dated 11.09.2019, Dr. Shikha Gautam is hereby appointed as Designated Officer, in place of Dr. Puneet Gupta, for the Northern Railways with immediate effect until further orders.



(Arun Singhal)  
Chief Executive Officer, FSSAI

**Copy to:**

1. Executive Director/Health (G) & Ex-Officio Additional Food Safety Commissioner, Railway Board, Ministry of Railways, Rail Bhawan, New Delhi.
2. Food Safety Commissioners of All States/UTs
3. All Divisional Heads/Central Licensing Authority/Central AOs of FSSAI.
4. CITO, FSSAI : for uploading this order on FSSAI website.



(Dr. Shobhit Jain)  
Executive Director (CS)